

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 22.07.2025 (TUESDAY)

CHENNAI BENCH (HYBRID MODE)

10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 227/2025 For Stay IA No. 647/2025 For Additional Docs IA No. 648/2025	K Computers Vs Pesaladinne Madhusudhan Reddy, IRP & Anr.	Mr. Y Suryanarayana	

12.50 PM

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 Additional docs. IA No. 269/2023 For Directions IA No. 403/2024 For Urgent Hearing IA No. 516/2025	Park Energy Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Dhananjaya Sud	Mr. Pranava Charan- R1 Mr. Ramakant Rai- R2

By order of Hon'ble Member (Judicial)

Chennai Bench

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